

File No. N-9/16/2014-NM
Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House,
26-Mansingh Road, New Delhi-110011
Dated: 10th November, 2016

SANCTION ORDER

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 9,50,000/- only (Rupees Nine Lacs Fifty Thousand Only) to Administrative Staff College of India, Hyderabad towards **Second Instalment**(being 40% of total project cost) of the total project cost of Rs. 23,75,000/- (Rupees Twenty Three Lacs Seventy Five Thousand Only) (non-recurring expenditure) for under taking research project titled "Analysis of Causes for Pendency in High Courts and Subordinate Courts for Improved Court Management " under the "Scheme of Action Research and Studies on Judicial Reforms" as per the terms of the agreement signed by Administrative Staff College of India, Hyderabad and Department of Justice on 02nd March, 2016. First instalment of Rs.4,75,000/- only (Rupees Four Lacs Seventy Five Thousand Only) was released to the Administrative Staff College of India, Hyderabad, the implementing Agency vide this Department's sanction order of even no. dated 04th March, 2016. The implementing agency is requested to utilise this amount within the project timeline period and as per terms of the above mentioned agreement.

2. The expenditure involved is debit to Demand No. 56 during 2016-17 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.

3. This has been entered in the Register of Grants/Expenditure at Sl. No. 2 at page No. 33-34.

4. This issues with the approval of IFD [Law] vide AS & FA Dy. No. 1117 dated 28/10/2016.


(Z.A. Khan)

Under Secretary to the Government of India
Telefax: 23072139

To,
Pay & Accounts officer,
Ministry of Law & justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi

Copy to:-

1. Cash-I Section, MHA, NDCC Building, New Delhi with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Administrative Staff College of India, Hyderabad.
2. Cash-II MHA, North Block, New Delhi
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Director General, Administrative Staff College of India, Bella Vista, Raj Bhawan Road, Hyderabad-500082.
6. Section Officer, Admn. Unit, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File
9. Spare Copies-5.